

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1485/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Ltd.  
 V/s.  
 Vitthal Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Vaibhav. Deshmukh i/b Adv. Nitin Kalshetti	Adv. for Respondent	<u>Vedhula</u>
16.	Suhag Joshi.	Adv. for Petitioners	<u>S. S. Joshi</u> 14/11/2017.

ORDER

CP No.1485/ I&BP/NCLT/MB/MAH/2017

The Petitioner as well as the Corporate Debtor Counsel present.

List this matter on 27.11.2017.

**Sd/-**

V. NALLASENAPATHY  
 Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
 Member (Judicial)